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RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 14th day of November 2005.

Contempt Application No. 126 of 2005.
Original Application No. 1032 of 2005

Hon'ble Mr. K.B.S. Rajan, Member (J)
Hon'ble Mr. A.K. Singh, Member (A)

Gulab Chand Srivastava, S/o Sri G.S. Srivastava,
Presently Posted as UDC (SG), Employees Provident
Fund, Sub Regional Office, R/o Plot No. 13 Bhakti
Nagar, Main Lane,
VARANASI.

.....Applicant

By Adv: Sri Vinod Kumar

V E R S U S

Sri Pankaj, Regional Provident Fund Commissioner
(II), Sub Regional Officer, Ashok Vihar, Phase-1,
VARANASI.

.....Respondent

By Adv: Nil

O R D E R

By K.B.S. Rajan, Member (J)

The Contempt Application No. 126 of 2005 in OA
No. 1032 of 2005 has been considered. At the time
when the Contempt Petition was filed a Civil Writ
Petition was pending which was stated to have been
dismissed in view of the fact that the OA was
finally heard and order reserved. As the interim
order merges with the final order, the respondents

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small comply with the final order. The Contempt Application is disposed of accordingly. Notice issued to the respondent is discharged.

Ar Singh
Member (A)

Verma
Member (J)

/pc/